

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Dr. K. S. Parichandran S. Manjula Devi for KSR & Co	for Respondents 3, 4, 5	SMann
2) M. K. PREETHI for Senior Counsel R. Sankaranarayanan	for proposed party.	Mr. P. S. G.
3) Anitha Ahmed V. K for K. Gautham Kumar	for Petitioners	Anitha

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions stating that his senior counsel could not attend before the Tribunal as he is held up at the High Court of Madras. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)